

**BEFORE THE ADJUDICATING OFFICER
SECURITIES AND EXCHANGE BOARD OF INDIA**

**CORRIGENDUM TO
[ADJUDICATION ORDER NO.
Order/SM/MG/2020-21/11260]**

1. Whereas, the Adjudication Order No. Order/SM/MG/2020-21/11260, in respect of Vinit Enterprises, in the matter of Supreme Tex Mart Limited, has been passed on March 31, 2021.
2. In the said Order, one typographical error has occurred and is being rectified in the following manner:-
 - a. On page 15 of Order No. Order/SM/MG/2020-21/11260 in respect of Vinit Enterprises, the date "March 31, 2020" shall be read as "March 31, 2021"
3. Other contents of the Adjudication Order No. Order/SM/MG/2020-21/11260 shall remain unchanged.
4. Copy of this corrigendum shall be sent to the Noticee in the aforesaid order and also to SEBI.

**Date: August 10, 2021
Place: Mumbai**

**Soma Majumder
Adjudicating Officer**